

working in gulf countries through Calicut Airport since the liberalisation of gold import scheme i.e. from 1992 onwards is given as under :-

Year	Quantity (In M.T.)	Value (In Crores)
1992-93	17.143	38.02
1993-94	29.786	65.53
1994-95	59.908	131.80
1995-96	67.273	148.00
1996-97	45.21	99.45

(upto 31-10-96)

(b) The quantity and value of contraband gold seized at Calicut Airport during the last three years is as under :-

Year	Quantity (In Kgs.)	Value (In Lakhs)
1993-94	51.53	229
1994-95	20	131
1995-96	67	339
1996-97	53.13	268.24

(upto 31.10.96)

Ban on Wages and Salaries of Sick P.S.U.s.

1152. SHRI R. SAMBASIVA RAO : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government propose to lift ban embargo on the wages and salaries of employees of sick Public Sector Undertakings imposed since January 1, 1992;

(b) whether the Government also propose to revise the wages of supervisors and officers drawing IDA in sick PSUs where such revisions are due since 1.1.1992;

(c) if so, details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). There is no ban/embargo on the wages and salaries of employees of sick Public Sector Undertakings. Salary/wage revision of the employees following IDA scales, in such enterprises, are permitted provided they fulfil the conditions stipulated in the Govt. guidelines.

(c) and (d). Do not arise.

Foreign Financial Institutions

1153. SHRI SURESH PRABHU : Will the Minister of FINANCE be pleased to state :

(a) the number of foreign financial institutions registered in India;

(b) the amount of money brought by them into India; and

(c) the amount of direct investment made by these companies in India?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) The total number of Foreign Institutional Investors (FIIs) registered with the Securities and Exchange Board of India (SEBI) as on 20.11.1996 is 419.

(b) and (c). As per the periodic reports filed with SEBI by the custodians to the FIIs, the cumulative net investments by the FIIs in the Indian capital market was US \$ 7092.6 Million till 20th November, 1996.

[Translation]

Loans to States by N.A.B.A.R.D.

1154. PROF. RASA SINGH RAWAT :
SHRI G.A. CHARAN REDDY :
SHRI SHANTILAL PARSOTAMDAS PATEL :
SHRI O.P. JINDAL :

Will the Minister of FINANCE be pleased to state :

(a) the amount of financial assistance provided by National Bank for Agriculture and Rural Development (NABARD) during each of the last three years and in the current year, State-wise and scheme-wise and the number of beneficiaries therefrom; and

(b) the details of terms and conditions of this financial assistance?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) and (b). The information is being collected and to the extent available, will be laid on the Table of the House.

Development of Handloom Sector

1155. SHRI ASHOK PRADHAN : Will the Minister of TEXTILE be pleased to state :

(a) whether the Union Government have received any proposal from the Government of Uttar Pradesh for allocation of more funds to promote the handloom industry and to achieve more development in this field;

(b) if so, the details thereof; and

(c) the action taken by the Union Government in this regard?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) to (c). The allocations of funds for the development of handloom sector are generally scheme-wise and not Statewise. All the State Governments and Union Territories are eligible for assistance under the various ongoing schemes of the Government. On the basis of viable proposals received from the State Government of